

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 273 OF 2018 &  
IA NO. 1340 OF 2018**

**Dated: 1<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Gujarat Vij Company Limited**

**.... Appellant(s)**

**Versus**

**Hindustan Gum & Chemicals Limited & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Mr. Pulkit Agrwal

**ORDER**

Issue notice to the Respondents returnable on 01.11.2018. Dasti, in addition, is permitted.

List the matter on **01.11.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

ts/kt